GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2325
TO BE ANSWERED ON 16.03.2017
E-Panchayat

† **2325.** SHRI HARINARAYAN RAJBHAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a)   whether E-PRI project is being implemented for providing IT Enabled Service (ITES) to Panchayati Raj Institutions in all the States of the country and if so, the details thereof;

(b)   the number of Panchayati Raj Institutions which provide IT enabled services in the country, State-wise including Uttar Pradesh; and

(c)   the number of Panchayati Raj Institutions covered under E-PRI project and the nature of IT enabled services provided in such Panchayats in Uttar Pradesh during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a)   The Ministry of Panchayati Raj (MoPR) is implementing e-Panchayat, a Mission Mode Project that seeks to completely transform the functioning of Panchayati Raj Institutions, making them more transparent, accountable and effective as last mile cutting edge units of decentralized local self-governments. Under e-Panchayat, a suite of Core Common Software Applications has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences etc.

(b)   & (c) e-Panchayat seeks to e-enable nearly all the 2.5 lakh Panchayats in the country. However, due to differentials in the level of preparedness of Panchayats, the type and number of services being provided through Panchayats vary significantly across the country. Common Service Centres (CSCs) have also been set up by Ministry of Electronics and Information Technology at Panchayat level to provide services of several Departments electronically. Besides, several States have also developed their own State-specific applications to address various areas of Panchayat functioning. As informed by the State Government of Uttar Pradesh, 59,073 Gram Panchayats of the State through 64,608 CSCs provide IT enabled services to citizens which include services of Panchayati Raj Department as well namely birth certificate, death certificate and family register. These services can also be availed at doorstep.

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